

being asked, to the prospective industrialists who would like to start small-scale industries, about the facilities available for different types of industries, the capital required, availability of machinery etc.?

**Shri Karmarkar :** The institute is principally meant to help those existing, but if some such query comes, we shall be glad to help others also who would like to start fresh industries.

**Shri Keshavalengar :** May I know if the service rendered is free or any fee is charged ?

**Shri Karmarkar :** The service rendered is free.

#### Memorial to Lokmanya Tilak

\*442. { **Shri Gidwani :**  
**Shri Bhakt Darshan :**

Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 2087 on the 12th September, 1956 and state :

(a) whether the Burma Government have given their approval for constructing a class-cum-lecture hall in the Mandalay prison as a memorial to Lokmanya Tilak ; and

(b) if so, when the construction work will start ?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda) :** (a) and (b). Construction work will start as soon as the formal approval, which is still awaited, is received from the Government of the Union of Burma.

**Shri Gidwani :** What has been the reply from the Government of Burma :

**Shri Anil K. Chanda :** In our preliminary discussions with them on this matter, they have accepted our proposal but only the formal Government sanction has not yet been received. We are trying to expedite the matter.

**श्री भक्त दर्शन :** क्या यह सत्य है कि पिछले दो वर्षों से इस बारे में लिखा पढ़ी की जा रही है और क्या उम्मीद की जाती है कि देर से देर कब तक इसका काम शुरू हो जायेगा ?

**Shri Anil K. Chanda :** This proposal was first made in 1954, but as it deals with a foreign Government, naturally it takes a little time. We had to consider various proposals in this connection. Finally this is the shape in which this memorial is going to be put up and we expect there will not be any difficulty in getting formal sanction of the Government of Burma soon.

**Shri S. C. Samanta :** May I know whether there is any other proposal also that the names of other persons who were detained there will be inscribed on the walls of the building that will be constructed ?

**Shri Anil K. Chanda :** In the Mandalay jail several of our great leaders like Lajpat Rai, Subhas Chandra Bose, Lokmanya Tilak, Sardar Ajit Singh and others had been lodged from time to time. The first proposal was that there should be an inscription on a tablet giving the names of these persons who were there. But the Burmese Government did not quite like the idea because they thought it would be an inconspicuous memorial. Secondly, that might also convey an impression that these persons breathed their last when they were lodged in this jail. Finally, the proposal was that there should be a library cum-lecture hall.

**श्री भक्त दर्शन :** क्या यह बताने की कृपा की जायेगी कि इस मेमोरियल यानी स्मारक पर कुल कितना खर्च लगने का अनुमान है, और उसे भारत सरकार ही वहन करेगी या वर्मा सरकार भी उसमें कुछ हिस्सा बतायेगी ?

**Shri Anil K. Chanda :** The Government of India have already sanctioned Rs. 25,000 for this and the local Indian community have also raised some money. Whatever is needed will be paid by the Government of India and we will not approach the Burma Government in this matter.

#### Import and Export Rules

\*443. **Shri Bahadur Singh :** Will the Minister of Commerce and Consumer Industries be pleased to state :

(a) whether certain people have been prosecuted for contravention of import and export rules since January, 1956 ;

(b) if so, their number and the number of those who have been convicted; and

(c) the nature of punishment awarded to the convicted persons ?

**The Minister of Trade (Shri Karmarkar) :** (a) Yes, Sir.

(b) 3 cases involving 6 persons. All the three cases are pending in Court.

(c) Does not arise.

I should also like to add there were earlier cases and some of them have been disposed of. They have been decided during that period though they were not initiated during that period in terms of the question.

**Shri Bahadur Singh :** May I know whether there were certain people whose cases are still pending and who were repeating the offences ?

**Shri Karmarkar :** Does the hon. Member want the names of the people and the nature of the offences ?

**Mr. Deputy-Speaker :** The question is that when there were cases pending against certain persons, did these very persons commit fresh offences during the pendency of the cases ?

**Shri Karmarkar :** Sir, the names that I have do not show that. I should like to add that it is quite possible that a man who has committed an offence has committed it again.

**Shri V. P. Nayar :** May I know whether the Government of India have investigated a complaint that one of the carborundum companies in Madras is systematically importing machinery direct from their London representatives under a mis-label in order to avoid the incidence of import duty ?

**Shri Karmarkar :** In my notes there is a case against one K.C.K. Naicker, export and import trader of Madras. That is a case of getting aluminium stores and a consignment of two paper cutting machines the imports of which were prohibited under the Exports and Imports Act, under cover of documents containing incorrect particulars.

The man has been fined Rs. 350 in default to undergo 3 months' rigorous imprisonment.

**Shri V. P. Nayar :** That is not my question.

**Shri Karmarkar :** I should like to have further details of the case of my hon. friend and I shall look into that.

**Shri V. P. Nayar :** I asked the hon. Minister whether the Finance Ministry has forwarded any letter written by a Member of Parliament with papers supporting this case that the Indian representative of this company was instructing his principals in London to deliberately mis-label the imported articles so that he could avoid the incidence of the import duty in India.

**Shri Karmarkar :** At the moment I am not aware of the facts of the case.

#### Cement Factories in Second Five Year Plan

\*444 { **Shri D. C. Sharma :**  
**Shri Ram Krishan :**

Will the Minister of Heavy Industries be pleased to state :

(a) whether Government have taken any decision regarding the installation of

cement factories in the country during the Second Five Year Plan ; and

(b) if so, the nature of the decision ?

**The Minister of Heavy Industries (Shri M. M. Shah) :** (a) and (b). The target capacity for cement production set with reference to the Second Five Year Plan is 16 million tons per annum. The existing capacity of the industry is 5.7 million tons. Schemes to increase this capacity to 15.427 million tons have been sanctioned and some others are under consideration.

**Shri D. C. Sharma :** May I know which of the schemes have been sanctioned and which of the schemes are under consideration ?

**Shri M. M. Shah :** Out of 33 applications, 29 schemes have been sanctioned and 4 are under consideration.

**Shri D. C. Sharma :** May I know if any decision has been taken with regard to the location of these factories ; and, if so, what is the nature of that decision ?

**Shri M. M. Shah :** These applications actually come from industrialists and they choose their own location. The existing 28 factories are 2 from Madhya Pradesh, 2 from Rajasthan, 4 from Bombay, 2 from Punjab, 1 from U.P. and about 7 from Bihar, 2 from Andhra, 3 from Mysore, 1 from Kerala, 3 from Madras and 1 from Orissa. The new 29 factories are 3 from Madhya Pradesh, 3 from Rajasthan, 6 from Bombay, 1 from U.P., 1 from Bihar, 1 from Orissa, 2 from Assam, 7 from Andhra, 1 from Madras, 2 from West Bengal, 1 from Pondicherry and 1 from Mysore.

**श्री भक्त दर्शन :** श्री मंत्री जी ने बताया कि एक फैक्ट्री उत्तर प्रदेश में स्थापित की जा रही है। क्या मैं जान सकता हूँ कि यह वही फैक्ट्री है जो ऋषिकेश में स्थापित की जा रही है या कोई और प्रोजेक्ट गवर्नमेंट के विचाराधीन है ?

**श्री एम० एम० शाह :** यह प्रोजेक्ट देहरादून के पास की फैक्ट्री का है, लेकिन श्री उसका फाइनल लोकेशन तय नहीं हुआ है।

**Shri B. S. Murthy :** May I know whether there are 2 applications from Andhra because it has been stated that the applications from the Andhra State have been rejected by the Central Government ?

**Shri M. M. Shah :** That is not a fact.

**Shri N. M. Lingam :** May I know whether in dealing with these applications